

Annexure-5

Name of the corporate debtor: Addinath Rubbers Pvt. Ltd.

Date of commencement of liquidation: 14-10-2021

List of stakeholders as on: 28-02-2022

List of operational creditors (Government Dues) (Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Employee State Insurance Corporation	Govt of India	07-Dec-21	13,44,932		Unsecured	Under Verification	Under Verification	0%			13,44,932	The claim is under verification because the creditor has not submitted required documents till date.
2	H.P State Electricity Board Ltd	Govt. of H.P	24-Dec-21	6,87,815		Unsecured	Under Verification	Under Verification	0%			6,87,815	The claim is under verification because the creditor has not submitted required documents till date.
3	Income Tax Officer, TDS, Palampur	Govt of India	28-Dec-21	23,00,793	23,00,793	Unsecured			2%			-	
4	Income Tax Officer, Una	Govt of India	29-Dec-21	11,79,915	11,79,915	Unsecured	-	NA	1%			-	
5	Employees Provident Funds Organization, Regional Office, Shimla.	Govt of India	25-Feb-22	84,22,747		Unsecured	Under Verification	Under Verification	0%			84,22,747	The claim is under verification because the creditor has not submitted required documents till date.
6	Deputy commissioner of state tax and excise	Govt. of H.P	29-Dec-21	4,89,29,647	4,89,29,647	Unsecured	75,000	No	34%				The lien amount of INR 75,000 is exclusive of interest accrued. The claimant has been asked to remove the lien claimed by them on two FDRs totalling to Rs. 75,000 including interest.
Total				6,28,65,849	5,24,10,355				37%	-	-	-	1,04,55,494